

14.14 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing the 31st July, 1978, will consist of:—

(1) Consideration of any item of Government Business carried over from the List of Business for today.

(2) Consideration and passing of the following Bills:—

(a) The Water (Prevention and Control of Pollution) Amendment Bill, 1978.

(b) The Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzafarpore) Limited (Acquisition and Transfer of Undertakings) Bill, 1978.

(c) The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1978.

In addition, it is also proposed to provide:

(a) Further discussion on the Motion moved by Shri Kanwarlal Gupta regarding student unrest at 4 p.m. on Monday, the 31st July, 1978.

(b) Discussion on the Motion by Shri Vasant Sathe and others regarding Language Policy from 2 p.m. to 3 p.m. on Tuesday, the 1st August, 1978.

(c) Discussion on the Motion by Shri Shyamandan Mishra regarding Shah Commission Reports on Thursday, the 3rd August, 1978.

SHRI P. VENKATASUBBIAH (Nandyal): While these items were discussed and finalised in the Business Advisory Committee, I raised the point of Shri Vasant Sathe's resolution....

MR. DEPUTY-SPEAKER: It has been included.

SHRI P. VENKATASUBBIAH: It is a different motion under rule 184 in regard to the exchange of letters between the Prime Minister and the ex-Home Minister. The hon. Speaker was pleased to say that this matter also would be taken into consideration. I would like to know from the hon. Minister of Parliamentary Affairs whether any time is going to be allotted to this motion, if so, what is the time allotted and when this is going to be taken up.

PROF. P. G. MAVALANKAR: (Gandhinagar): I must respectfully but very strongly make this point at the beginning that the hon. Minister of Parliamentary Affairs is not honouring his word. Last week, on Friday, when I requested him about the Anti-Defection Bill, he said he would do it as early as possible next week, but he has not mentioned in his statement today at all whether the introduction of the Bill is coming or not. I hope he does not go on telling us like this next week, next week. The whole session is only for six weeks. He has promised, but he has not done it. At least he should have promised us today that Government would introduce the Bill next week for discussion and passing.

My main submission today is on a different topic. I am surprised to find...

SHRI VAYALAR RAVI (Chirayinkil): Defection has still to be completed.

SHRI A. BALA PAJANOR (Pondicherry): He is a roaming Member, a defecting Member.

MR. DEPUTY-SPEAKER: You cannot be a mobile Member.

PROF. P. G. MAVALANKAR: I am surprised to find that the statement of Government business for next week does not include an important policy statement from his colleague, the Minister of Petroleum and Fertilisers, Bahugunaji. Last Sunday in Ahmedabad, my home city and constituency, a "Convention on Bombay-High and Gujarat" was held under the auspices of an institute called Public Opinion Forum, and the Minister of Industries of the Gujarat Government attended the Convention as the Chief Guest. I was participating in that myself and I even made a speech there. We passed a resolution. That I am not going to read out today. My only point is that that Convention with regard to Bombay-High said this, and I am quoting from the message of the Chief Minister of Gujarat.

MR. DEPUTY-SPEAKER: No quotation.

PROF. P. G. MAVALANKAR: It is only a short one. Here is what it said.

"We have been assured by the Government of India at the highest level that Bombay High/Bassein associated and natural gas will be piped to a point in Gujarat and preliminary work in this direction has been completed. Feasibility reports for the pipeline are under submission to the Government of India. Government of Gujarat proposes to ensure that landfall for this pipeline is in Gujarat and in foreseeable future, it is linked with a gas grid in Gujarat so as to sustain and stimulate integrated development."

Today's Financial Express says....

MR. DEPUTY-SPEAKER: No, no.

PROF. P. G. MAVALANKAR: I will finish in half a minute.

MR. DEPUTY-SPEAKER: You can only make a submission in regard to next week's business.

PROF. P. G. MAVALANKAR: I will not take more time. It says:

"The Gujarat Government has written to the Union Petroleum Ministry to complete the construction of the gas pipeline from Bombay High-Bassein fields to a shore-point in Gujarat on schedule by the middle of next year."

All I wanted to say is that the people of Gujarat are deeply concerned about the year-long and even more delay and hesitation on the part of ONGC and Government of India regarding the supply of Bombay High gas—natural and associated—to Gujarat in the stipulated time of May-June, 1979. I want the Minister of Parliamentary Affairs to tell his colleague to come forward with a statement on this in the next week as part of Government business.

श्री बलरूचन तिवारी (खानीलाबाद) :
उपाध्यक्ष महोदय, यह जो कार्यसूची सभी माननीय मंत्री जी ने पढ़ी है, मुझे बड़ा आश्चर्य हुआ कि एक महत्वपूर्ण विषय पर चर्चा का उसमें कोई जिक्र नहीं है। हमारी गिनत संस्थाओं और विश्वविद्यालयों का मामला बहुत महत्वपूर्ण है। जवाहरलाल नेहरू विश्वविद्यालय के उपकुलपति के सम्मान में वाद-विवाद छिड़ा हुआ है। उस विश्वविद्यालय के कुलपति हमारे प्रधान मंत्री जी हैं। उसकी जांच हुई और जांच के आधार पर उस विश्वविद्यालय के उपकुलपति से इस्तीफा देने को कहा गया। उन्होंने अभी तक इस्तीफा नहीं दिया। अब उनसे निवेदन किया जा रहा है कि वे अपने पद पर बने रहें। उनके इस्तीफा देने और न देने के कारण विश्वविद्यालय में एक अव्यवस्था फैली हुई है। इसी तरह से उत्तर प्रदेश

के समान विद्यालयों और विश्वविद्यालयों में काफी एक्सरसाइज बुक्स नहीं मिल रही हैं इससे बड़ा संकट है। इसलिए मेरा निवेदन है कि माननीय शिक्षा मंत्री जी को इन तथ्यों के सम्बन्ध में और सरकार की नीति के सम्बन्ध में एक बक्तव्य देना चाहिए।

दूसरे उत्तर प्रदेश, राजस्थान, असम और बिहार में बाढ़ से बहुत बड़ी हानि हुई है। उत्तर प्रदेश में एक मेरे जिले बल्ली में 11 लाख लोग बाढ़ से प्रभावित हुए हैं और पूरे उत्तर प्रदेश में दस हजार गांव इस बाढ़ से प्रभावित हुए हैं। उत्तर प्रदेश के मुख्य मंत्री ने 11 करोड़ रुपये का अनुदान केन्द्रीय सरकार से मांगा है। बहाने करोड़ों की तादाद में मकान बिर गये हैं और फसल नष्ट हो गयी है। इस पूरी स्थिति के सम्बन्ध में कृषि और सिंचाई मंत्री की तरफ से एक बयान होना चाहिए और इस सदन में इस की चर्चा होनी चाहिए क्योंकि यह ग्रामिणसम्वन्धीय लोक महत्व का विषय है।

SHRI SOMNATH CHATTERJEE (Jadavpur): What about the Constitution Amendment Bill?

MR. DEPUTY-SPEAKER: You must write in advance if you want to raise something.

SHRI RAVINDRA VARMA: Mr. Deputy-Speaker, Sir, my only answer to my hon. friend opposite, Mr. Venkatesubbiah, who raised the question about time for discussing a motion of Mr. Sathe, is that the Business Advisory Committee's decision in this regard was that the question may be considered some time later. There was no decision in the Business Advisory Committee that the discussion should take place during this week.

Secondly, my hon. friend, Mr. Mavalankar, is as regular on Fridays as any person who is true in his faith should be; any one of the faithful should be. He does not allow any Friday to pass, therefore, without hav-

ing his say. (Interruptions) I was not more specific because I wanted to be secular.

He referred to the Anti-Defection Bill. I did not say categorically last time that it will be introduced this week. I only said "as early as possible, if it is possible the next week". Therefore, I do not think, his remark that I have not honoured my word, was quite warranted. But anything that comes from a good friend like Mr. Mavalankar is always taken as a compliment. I do not, therefore, take umbrage at what he said.

Then he referred to the concern of the people of Gujarat. He said: "All I wanted to say is that the people of Gujarat are deeply concerned..." So, I thought, he would stop with the sentence, "All that I wanted to say". But he went on and added another sentence too, in which he asked me to convey his suggestion to my distinguished colleague, the Minister of Petroleum and Chemicals. I shall do so.

Then, my hon. friend, Shri Brij Bhushan Tiwary. He was very much concerned about the condition in universities. He was not here perhaps during the latter part of my statement. If he were present here, he would have noticed "Further discussion on the motion moved by Shri Kanwar Lal Gupta on student unrest." Then, I went on to (b) and (c). Perhaps, he entered the House after (a) was over. Otherwise, he would have heard that there is to be a discussion on student unrest.

MR. DEPUTY-SPEAKER: He had given notice before he heard you.

SHRI RAVINDRA VARMA: I can only say then that his anticipation led to an abortion!

On the question of floods, the hon. Member suggested that a statement should be made. I shall convey his suggestion to my colleague, Mr. Barnala.